

so far as they concern the Government of India have been considered by Government?

(b) If so, how and when are they going to be implemented?

(c) If not, why?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) and (c) A statement giving the present position is laid on the Table of the House. [See Appendix I, annexure No. 48.]

Shrimati Renu Chakravartty: The Council had decided that the details of the Five Year Plan of Development should be worked out, and that subjects should be selected on a priority basis. May I know what has been done?

Shri K. D. Malaviya: In regard to that question, Sir, the Regional Committees are seized with the matter, and also some of the recommendations of the Council have been referred to the Commerce and Industry Ministry also.

Shrimati Renu Chakravartty: May I know, Sir, how far the question of setting up stipends has been settled, the number of stipends that are now available and in which industries?

Shri K. D. Malaviya: The details are not with me, but the question of giving stipends has been agreed to.

Shrimati Renu Chakravartty: The question of training craftsmen was also discussed, and may I know how far this has been undertaken, and how far has legislation proceeded?

Shri K. D. Malaviya: That question has been referred to the Commerce and Industry Ministry, and they are considering this matter.

सेठ गोबिन्द दास : इन में से जिन सिफारिशों का मन्वन्ध भिन्न भिन्न प्रान्तों से है, उनके विषय में क्या हो रहा है ?

श्री के० डी० मालवीय : वे स्टेट गवर्न-मेंट्स को भेज दी गयी हैं और सम्भवतः वे इन सब पर शीघ्रता से विचार कर रही हैं।

सेठ गोबिन्द दास : क्या स्टेट गवर्नमेंट्स से कोई लिखापढ़ी केन्द्रीय सरकार की हो रही है ?

Mr. Deputy-Speaker: Order, order. Prof. Sharma. One hon. Member cannot take the monopoly.

ADAMPORE AERODROME

***148. Prof. D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the extent of land occupied by the aerodrome at Adampore;

(b) how much of it is suitable for cultivation;

(c) whether Government propose to release any land for cultivation; and

(d) if so, to what extent and on what conditions?

The Deputy Minister of Defence (Sardar Majithia): (a) 273.62 acres.

(b) about 100 acres.

(c) No.

(d) Does not arise.

Prof. D. C. Sharma: May I know, Sir, if any representations have been received by the Ministry from the inhabitants of Adampore for the allotment of this land for agricultural purposes?

Sardar Majithia: As I said, Sir, we cannot give this land for agricultural purposes because it is being occupied at the moment by the Defence Services.

Prof. D. C. Sharma: May I know, Sir...

Mr. Deputy-Speaker: The hon. Member should wait for me to call him.

Prof. D. C. Sharma: I want to ask another supplementary.

Mr. Deputy-Speaker: Why does he proceed immediately without my calling him?

Prof. D. C. Sharma: I am sorry, Sir.

Mr. Deputy-Speaker: Mr. Sharma.

Prof. D. C. Sharma: May I know, Sir, what the policy of the Government is with regard to those aerodromes which are not in active daily use so far as allotment of land for agricultural purposes is concerned? I think there are certain aerodromes where land has been allotted.

Mr. Deputy-Speaker: No argument.

Sardar Majithia: The position is this that wherever we find it surplus to our requirements, the land is given back to the original owners and therefore, that question of allotment does not arise.

DEPUTATION OF OFFICIALS TO PEPSU GOVERNMENT

*149. **Prof. D. C. Sharma:** Will the Minister of States be pleased to state the number of officials of gazetted rank in the service of PEPSU sent on deputation from outside the State by the Central Government?

The Minister of Home Affairs and States (Dr. Katju): 16 Officials of gazetted rank are at present on deputation to Patiala and East Punjab States Union from various States.

Prof. D. C. Sharma: May I know, Sir, if there is any proposal afoot to integrate the Punjab Services with the PEPSU Services?

Dr. Katju: That has been under discussion for a long time, and that discussion is still proceeding. It is a very touchy subject.

Prof. D. C. Sharma: May I know, Sir, if, in order to tone up the administration in PEPSU, it is necessary to import a few more gazetted officers from outside PEPSU?

Dr. Katju: It depends very much on the requirements of the PEPSU Government, and the opinion that the Adviser may express upon the topic.

Mr. Deputy-Speaker: Mr. Nanadas

Prof. D. C. Sharma: May I know, Sir, to what categories...

Mr. Deputy-Speaker: Mr. Nanadas.

Shri Nanadas: May I know how many of them are Police officers?

Dr. Katju: I think one or two—two so far as I can see.

Mr. Deputy-Speaker: Next question.

OPIUM CULTIVATION

*150. **Prof. D. C. Sharma:** (a) Will the Minister of Finance be pleased to state the acreage of opium cultivation in the States of the Punjab, PEPSU and Himachal Pradesh during the year 1952-53?

(b) How does the crop compare with that during the year 1951-52?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). A statement has been laid on the Table of the House. [See Appendix I, annexure No. 49.]

Prof. D. C. Sharma: May I know whether it is the policy of the Government to see to the progressive decline in the allotment of land for this kind of cultivation?

Shri A. C. Guha: Yes, Sir. That has been the policy of the Government—to reduce the consumption by 10 per cent. every year and consequently the cultivation.

Prof. D. C. Sharma: May I know, Sir, if the same kind of tax is levied all over India so far as the cultivation of opium land is concerned?

Shri A. C. Guha: I do not understand what tax the hon. Member means.

Prof. D. C. Sharma: I could not follow what he said.

Mr. Deputy-Speaker: The Minister does not understand the question. The questioner does not understand the reply?

Shri N. M. Lingam: Is it a fact that the international board has warned India of the danger of putting more narcotic drugs in the legal market, and if so, what steps has India taken to reduce the area under opium cultivation?